

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 54 of 2015**

**Dated : 27<sup>th</sup> November, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Green Energy Association .... Appellant(s)**

**Versus**

**Himachal Pradesh Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Hemant Singh &  
Mr. Tabrez Malwat

Counsel for the Respondent (s) : Mr. Anand K. Ganesan  
Ms. Akshi Seem

**ORDER**

Mr. Anand K. Ganesan, learned counsel appearing for the HPSEB has been heard at length. He has concluded his arguments. Mr. Hemant Singh, learned counsel for the appellant has been heard in rejoinder submissions. Arguments of the parties are over.

**Judgment is reserved.**

**( I. J. Kapoor)  
Technical Member  
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**(Justice Surendra Kumar)  
Judicial Member**